GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO. 1565

ANSWERED ON 26th JULY, 2018

ROAD SAFETY COMMITTEES

†1565. SHRI PASHUPATI NATH SINGH: DR. RAVINDRA KUMAR RAY: SHRI SHER SINGH GHUBAYA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has set up District Road Safety Committees in the country to increase awareness for road safety;
- (b) if so, whether such Committees have been set up in Jharkhand and Punjab; and
- (c) if so, the district-wise details of meetings of the Committee held so far?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA)

- (a) to (b) Ministry of Road Transport & Highways has constituted a District Road Safety Committee in each district of the country to promote awareness amongst road users under the chairmanship of Hon'ble Member of Parliament (Lok Sabha) from the district. If the district has more than one Member of Parliament (M.P.), then the senior most M.P. would be the chairman of the Committee. The Hon'ble Member of Parliament (Rajya Sabha) in residing the district, shall be special invitee. The members of the Committee are: District Collector, Superintendent of Police, Chief Executive Officer, Zila Parishad, Mayor / Chairman of Municipal Corporation of Development Authority, all members of Legislative Assembly of district, all sub-divisional magistrates of districts, etc.
- (c) Ministry does not maintain the details of the meetings of the Committee. However, Ministry has given the direction to every States to have the meeting twice in a year.
